

(a) the year upto which persons enrolled in the waiting list for new LPG connections have been sanctioned the connections in Motihari, district Eastern Champaran, Bihar;

(b) the time by which gas connections are likely to be sanctioned to the person who are still in the waiting list;

(c) the reasons for which persons having waiting for 3-4 years have not been sanctioned LPG connections so far; and

(d) the steps taken by Government to remove this delay in sanctioning LPG connections?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) Persons registered till 28.11.86 have been released LPG connections in Motihari, Eastern Champaran Distt. Bihar.

(b) to (d). LPG connections are released to person in the waiting list in phased manner under the annual programme for enrollment of customers. It is not possible to indicate the time by which connections could be given to all the persons in the waiting list, on account of product shortages and insufficient infrastructural facilities. The availability of the product is augmented through increased production and import. Better infrastructural facilities are also proposed to be created for import and transportation of bulk LPG.

[*English*]

#### **Westland Helicopter with Pawan Hans Limited**

2033. **SHRI ISHWAR CHAUDHARY:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of Westland Helicopters with the Pawan Hans Ltd. as on April, 1990;

(b) the number of helicopters under commercial utilization; and

(c) whether there is any plan to increase the number of helicopters?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) There are 19 Westland helicopters with Pawan Hans Limited as on April, 1990.

(b) The Westland Helicopters have been grounded since 21st December, 1989 pending examination for their operational and safety aspects by an Expert Committee. The helicopters have since been cleared for operations under restrictive conditions as recommended by the Committee.

(c) Pawan Hans Limited has plans to augment its fleet capacity during the 8th period.

[*Translation*]

#### **Setting up of Heavy Industries In Delhi**

2034. **SHRI TARIF SINGH:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a ban on setting up heavy industries in Delhi;

(b) if so, whether Government propose to lift this ban; and

(c) whether Government propose to set up some public sector industrial units in Delhi?

**THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUS-**

**TRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA):** (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

[English]

**Adulteration of Petroleum Products in West Bengal**

2035. SHRI HET RAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware of threat of closure of petrol pumps in West Bengal to protest against adulteration of petroleum products; and

(b) if so, the steps taken or proposed to be taken by Government to check the adulteration in petroleum products and to deal with the situation arising out of closure of petroleum products and to deal with situation arising out of closure of petrol pumps?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) Yes, Sir.

(b) The following steps are being taken to prevent adulteration of petrol and diesel with kerosene;

- (i) Filter paper test at petrol pumps.
- (ii) Recording of temperature and density of HSD both at supply and receipt points.
- (iii) Doping of Kerosene with furfural.
- (iv) Introduction of Mobile Laboratories for surprise checks at petrol pumps.

(v) Regular inspections of petrol pumps and kerosene agencies by oil company officers.

(vi) State Govts. UTs have been delegated powers under Section 3 of the Essential Commodities Act to issue appropriate orders for regulating the a distribution and trade of essential commodities and for any incidental and supplementary matters.

The State Level Oil Coordinator, West Bengal, has advised the Oil companies to persuade their dealers as not to go on strike, apart from apprising the Govt. of West Bengal.

[Translation]

**Petrol Consumption in Bihar**

2036. SHRI DEVENDRA PRASAD YADAV: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the yearly consumption of petrol and diesel in Bihar and the number of petrol pumps to meet this demand;

(b) the annual rate of increase in consumption of petrol and diesel in Bihar;

(c) whether Government are making some concrete efforts ensuring sale of Petrol and diesel in the whole country at uniform rates;

(d) whether the sale price of petrol in Bihar is more than that of prevailing in Delhi; and

(e) if so, the reasons therefor?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):** (a) The yearly consumption of petrol and diesel in Bihar during the last three years in give below: